

**Statement**

*TAM Rating of Doordarshan including regional DD channels  
and Private Channels in India (Total Market) among all 4+Years  
viewers for the period 28.12.2008 to 27.6.2009*

Doordarshan Channels	TVR %	Private Channels	TVR %
DD National	1.11	Aaj Tak	0.08
DD News	0.06	Colors	0.58
DD Delhi	0.06	CNN IBN	0.01
DD Patna	—	Star Plus	0.65
DD Punjabi	0.01	Soni Entertainment	0.20
DD Sahyadri	0.14	Zee TV	0.51
DD Gujarati	0.02	Zoom	0.04
DD Kashmiri	—	Zee News	0.04
DD Assamese	—	Zee Cinema	0.36
DD Rajasthan	0.01	MAX	0.58
DD Lucknow	0.03	NDTV Imagine	0.18
DD Malayalam	0.02	Ten Sports	0.07
DD Podhigai	0.01		
DD Oriya	0.02		
DD Bangla	0.04		
DD Telugu	0.02		
DD Chandana	0.02		

**Journalists' Welfare Fund**

1690. SHRI RAJEEV SHUKLA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the total amount in the Journalists' Welfare Fund, as on date; and
- (b) the number of journalists and their families benefited during the last two years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) The total amount in the Journalists' Welfare Fund, as on 1st April 2009, is Rs.8,86,28,000.

(b) No cases have been recommended for relief under Journalists' Welfare Fund during the financial year 2007-2008 and 2008-2009.

**FDI in the print media**

1691. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government is considering a proposal to raise FDI ceiling in the print media, from 26 per cent to 49 per cent, as recommended by the Telecom Regulatory Authority of India (TRAI);

(b) if so, the details of the TRAI recommendations in this regard and Government's reaction thereto;

(c) whether Government has held any talks with the stakeholders, before arriving at a final decision on these recommendations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) The Telecom Regulatory Authority of India (TRAI) has not made any recommendation for raising FDI ceiling in the print media from 26 per cent to 49 per cent.

(b) to (d) Do not arise.

#### **Blacklisting of production companies**

1692. SHRI M.V. MYSURA REDDY:

SHRI NANDAMURI HARIKRISHNA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Doordarshan had blacklisted 13 production companies for cheating, under Short-Term Acquisition Scheme 2006-07;

(b) if so, the details of the companies and the reasons for blacklisting them; and

(c) what legal course of action is to be taken by DD against the cheating production companies?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) and (b) Yes Sir. Details of the Black listed Production Companies are given in the Statement (*See below*). These were blacklisted by Doordarshan for submitting Blank/Repeat Tapes under Short-Term Acquisition Scheme 2006-07 to meet the deadline for submission of remaining episodes of the recommended programmes.

(c) Prasar Bharati has informed that they have banned these production companies for a period of 2 years from any further dealing with Doordarshan, since April, 2009.

#### *List of Production Companies Blacklisted*

Sl. No.	Producer/Banner
1	2
1	Sh. P.K. Srivastava M/s Rainbow Films, B-37, Soami Nagar, New Delhi-110 017